

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.05.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2392 of 2023 in Comp. App. (AT) No. __ of 2023	Snow View Plywood Pvt. Ltd. & Ors. Vs. Vandana Agarwal	Manoj Kumar Garg
2.	I.A. No. 2397 of 2023 in Contempt Case (AT) No. __ of 2023 in Comp. App. (AT) (Ins) No. 877 of 2021	Vikas Prakash Gupta Vs. The Chairperson Madhya Pradesh Industrial Development Corporation Ltd. & Ors.	Santosh Kumar
3.	I.A. No. 2386 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Sandeep Anand Vs. Gopal Lal Baser Resolution Professional Wianxx Impex Pvt. Ltd.	Rajat Bhardwaj
4.	I.A. No. 2390 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Bollore Logistics India Pvt. Ltd. Vs. Anuj Jain Resolution Professional of Ballarpur Industries Ltd.	Tarun Kumar Tiwari
5.	I.A. No. 2389 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	EPFO, Kolhapur Vs. Ravindra Chaturvedi Resolution Professional of K & K Foundry P. Ltd.	U K Singhal
6.	I.A. No. 2391 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Mandar P. Sadhale Vs. Dinesh Kumar Aggarwal & Ors.	Amish Tandon

7.	I.A. No. 2383 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	New Okhla Industrial Development Authority (Nodia) Vs. Amit Agarwal Resolution Professional Of Boulevard Projects Pvt. Ltd. & Anr.	Geetanjali Setia
----	---	--	------------------

Copy to: -

1. **Notice Board**
2. **Website: wwaw.nclat.nic.in**

By order
-sd/-
Assistant Registrar